POST OFFER ADVERTISEMENT
ZODIAC VENTURES LIMITED

Registered Office : 404, Dev Plaza, 68, S. V Road, Andheri (W), Mumbai – 400 058, India,
Tel no: 022-42233333, Fax no: 022-42233300, Email: info@zodiacventures.in

Open Offer for acquisition up to 6,32,500 (Six Lakhs Thirty Two Thousand and Five Hundred Only) fully paid up equity shares from eligible shareholders of Zodiac Ventures Limited (hereinafter referred to as "Target Company" or "ZVL") by Ramesh V. Shah and Jimit R. Shah (hereinafter collectively referred to as 'Acquirers') along with Pushpa R. Shah, Yesha R. Shah and Sunita J. Shah (hereinafter collectively referred to as 'PACs').

This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') on behalf of the Acquirers and PACs, in connection with the offer made by the Acquirers and PACs, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto. The Detailed Public Statement with respect to the aforementioned offer was made on March 01, 2013 in Mumbai Lakshadeep (Marathi-Mumbai Edition) and in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) on March 02, 2013.

1. Name of the Target Company : Zodiac Ventures Limited
2. Name of the Acquirers : Ramesh V. Shah and Jimit R. Shah
3. Name of the Persons acting in concert with Acquirers : Pushpa R. Shah, Yesha R. Shah and Sunita J. Shah
4. Name of the Manager to the Offer : Intensive Fiscal Services Private Limited
5. Name of the Registrar to the Offer : Sharex Dynamic (India) Pvt Ltd.
6. Offer Details

a) Date of Opening of the Tendering Period : June 18, 2013

b) Date of Closure of the Tendering Period : July 01, 2013

7. Last Date of Payment of Consideration as mentioned in the Letter of offer : July 15, 2013 (3,12,464 fully paid up Equity shares have been tendered in the Open Offer)
8. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price (in Rs.)	30		30	
7.2	Aggregate number of shares tendered	6,32,500		3,12,464	
7.3	Aggregate number of shares accepted	6,32,500		3,12,464	
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (in Rs.)	1,89,75,000		93,73,920	
7.5	Shareholding of the Acquirers and PACs before ~~Agreement~~ / Public Announcement / Preferential allotment (No. & %)	1,04,500 (13.48%)#		1,04,500 (13.48%)#	
7.6	Shares acquired under the Preferential Allotment by Acquirers and PACs	19,82,000 (53.15%)		19,82,000 (53.15%)	
7.7	Shares Acquired by way of Open Offer				
	• Number	6,32,500		3,12,464	
	• % of Fully Diluted Equity Share Capital	16.96%		8.38%	
7.8	Shares acquired after Detailed Public Statement other than para 7.7				
	• Number of shares acquired	Nil		Nil	
	• Price of the shares acquired	N.A.		N.A.	
	• % of the shares acquired	N.A.		N.A.	
7.9	Post offer share holding of Acquirers and PACs				
	• Number	27,19,000		23,98,964	
	• % of Fully Diluted Equity Share Capital	72.91%		64.33%	
7.10	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number	6,70,500	10,10,000	6,70,500	13,30,036
	• % of Fully Diluted Equity Share Capital	86.52% #	27.09%	86.52% #	35.67%

calculated based on pre preferential voting shares.

9. The Acquirers and PACs accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
10. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Bombay Stock Exchange Ltd. and the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated June 06, 2013.

Issued by Manager to the Offer on behalf of the Acquirers and PACs:

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Rishabh Jain / Nikesh Jain
914, 9th Floor, Raheja Chamber, Nariman Point, Mumbai - 400 021.
Tel.: 022-22870443/44/45; Fax: 022 -22870446; E-mail: rishabh@intensivefiscal.com

Place: Mumbai
Date: July 17, 2013

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